

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 584 OF 2022

IN THE MATTER OF:

Durga Prasad Yadav & Ors.

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENTS

MEMO OF PARTIES

Mr. Durga Prasad Yadav,
Gramganja, Damaseemar, Ayodhya
Phone: 9305674839

.....PETITIONER

VERSUS

1. **State of Uttar Pradesh,**
Through Chief Secretary,
Government Of Uttar Pradesh,
1st Floor, Room No. 110, Lalbahadur Sastri Bhawan,
Uttar Pradesh Secretariat, Lucknow - 226001
Email Address: csup@nic.in (RESPONDENT NO.1)
2. **Additional Chief Secretary,**
Civil Aviation Department,
Lucknow Government of Uttar Pradesh
Department of Civil Aviation,
Sachivalaya, Lucknow, U.P.-226001
Email: dgca.up@nic.in (RESPONDENT NO.2)
3. **Uttar Pradesh Pollution Control Board**
Building No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow, U.P.-226010
Email: ms@uppcb.com (RESPONDENT NO.3)
4. **District Magistrate, Ayodhya**
District Court and DM Office, Civil Line,
Faizabad, Uttar Pradesh-224001
Email: dmayo.up@up.gov.in/comm.ayo@up.gov.in (RESPONDENT NO.4)
5. **M/s Amrit Bottlers Pvt. Ltd.**
(Project Proponent)
Chandpur, Harbans, P.O. Dabhasemar,
District- Ayodhya, U.P.-224123 (RESPONDENT NO.5)